

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 213 of 2014 &
IA No. 333 of 2014 &
IA Nos. 177,306 of 2016**

Dated: 8th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GSPC Gas Co. Ltd.

.... Appellant(s)

Versus

Gail (India) Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Preksha Dugar

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Mayuri Raghuvansh
Mr. Vyom Raghuvanshi for R.1

Ms. Aparna Vohra

Ms. Sonali Malhotra for R.2

ORDER

We have heard learned counsel for the appellant.

As agreed by learned counsel for the parties, list the matter
for further hearing on **12.07.2016** at 3.00 p.m.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson